

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING

NEW DELHI: DATED THE 26th July, 1976.

285

NOTIFICATION
(INCOME-TAX)

NO. 1408 (F.NO.197/42/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23c) of section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'Sri Sarada Math, Calcutta' for the purpose of the said section for and from assessment year(s) 1975-76.



(T.P. JHUNJHUNWALA), DIRECTOR
~~DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA~~

Copy
To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The General Secretary, Sri Sarada Math, Dakshineswar, Calcutta-700057.
2. All Commissioners of Income-tax.
3. Directors of Inspection (IT)/(RAS)/(P&PR)/(Inv.), New Delhi.
4. Director of O&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
5. All Officers & Sections of I.T. Wing, of C.S. D.I.
6. Comptroller & Auditor General of India (20 copies).
7. Bulletin Section of Dte. of Inspection (RS&P), New Delhi (5 copies).
8. Director of Training, IRS (Direct Taxes), Staff College, Nagpur, (5 copies).
9. Shri M.B.Rao, Joint Secretary, Ministry of Law, Justice & Company Affairs (Department of Company Affairs), New Delhi.



(T.P. JHUNJHUNWALA), DIRECTOR
~~DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA~~

Copy forwarded to:-

1. All Commissioners of Income-tax.
2. Director of Inspection (IT) / (RIS) / (RIS) / (Inv.), New Delhi.
3. Director of All Services (Income-tax), Ist Floor, Air-Club, New Delhi, New Delhi.
4. All Offices & Sections of I.T. Insp. of C.I.D.I.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of Dir. of Inspection (RIS), New Delhi (5 copies).
7. Director of Training, RIS (Direct Taxes), Staff College, Madras (5 copies).
8. Shri A. S. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs).



SECRETARY, CENTRAL BOARD OF DIRECT TAXES